

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

A.B.A. No. 1044 of 2020

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Bishun Murmu ... .. Petitioner  
Versus  
State of Jharkhand & Anr. ... .. Opp. Parties  
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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

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For the Petitioner : Mr. Deepak Kumar, Advocate  
For the State : Mr. Deepak Kumar, A.P.P.  
For the Informant : Mr. O. P. Singh, Advocate  
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05/24.06.2020 Mr. O. P. Singh, learned counsel has put in his appearance on behalf of the opposite party no. 2.

He seeks for an adjournment since notice copy has not been received by him.

As such, let this case be listed in the next week.

Interim order granted earlier vide order dated 02.03.2020 shall continue till the next date of listing.

*(Rongon Mukhopadhyay, J.)*

Umesh/-